

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 25/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SURENDRA KUMAR TUTEJA V/S ROC, KANPUR & ANR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Vipin Kumar Kushwaha, Adv. : *For the Petitioner & Applicant in CA No. 17/2021*
- Sh. Krishna Dev Vyas, Adv. : *For the RoC*
- Sh. Niraj Kr. Proxy for : *For the IT Deptt.*
- Sh. Gaurav Mahajan, Sr. SC.

ORDER

Ld. Counsels representing the respective parties are present.

- 1.** Ld. Counsel representing the petitioner seeks and is granted one week time to file the rejoinder.
- 2.** The report on behalf of the RoC has already been filed.
- 3.** Ld. Counsel representing the Income Tax Department states that the report has been filed, however, as pointed by the Registry the same is not shown on the DMS, he undertakes to ensure that the same is also taken on record.
- 4.** The matter is adjourned for further 30th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd May, 2024

Bipul Kumar Tiwari
(Stenographer)